

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-37/2013/837/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the th 25 January, 2023.

Sub: **Station leave permission.**

Ref:- No. DJK.1-5/22/171 dtd. 25.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 25.01.2023 till the morning of 27.01.2023**. The Addl. District & Sessions Judge, FTC, Kokrajhar and in his absence the Assistant Sessions Judge, Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/838/A dated 25.01.23

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)